

**By E-Mail/Speed post/ Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-81/2023/ 9953 /A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
The District & Sessions Judge,  
Bongaigaon

Dated Guwahati, the 5<sup>th</sup> October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJB. I-3/2023/9096, dated 22.09.2023

Sir,

With reference to the above, I am directed to inform you that Shri Akhtabul Ala, Civil Judge (Sr. Div.)-cum-Assistant Sessions Judge, Bongaigaon, has been allowed to avail LTC for the block period of 2022-2025, to travel to Gulmarg, Srinagar, Kashmir via New Delhi from Bongaigaon, along with his wife and his daughter, w.e.f. 22.10.2023 to 29.10.2023, by the shortest possible route, as per existing Rules.

Shri Ala may be informed accordingly.

Thanking you,

Yours faithfully,

*sed*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ 9953-9957 /A.  
Copy to:-

Dated 5<sup>th</sup> October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Akhtabul Ala, Civil Judge (Sr. Div.)-cum- Asstt. Sessions Judge, Bongaigaon for information with reference to his letter dated 22.09.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*B*  
4/10/23

**REGISTRAR(VIGILANCE)**

*B*  
04.10.2023